



\$~54 to 60, 62, 63 to 68, 71, 73 to 75, 77 to 80, 82 to 88, 91, 93, 94, 95, 98,
101, 103, 105, 110, 111, 114 & 116

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8460/2023 & CM APPL. 32240/2023**

SEAGULL LABORATORIES I PVT LTD Petitioner
Through: Ms. Richa Kapoor, Ms. Kunal Anand,
Ms. Udipti Chopra and Mr. Parth
Kaushik, Advocates.

versus

UNION OF INDIA & ANR Respondents
Through: Mr. Rakesh Kumar, CGSC with Mr.
Sunil and Mr. Rishav Dubey,
Advocates for R-1/UOI.
Mr. Kirtiman Singh, CGSC with
Mr. Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8519/2023 & CM APPLs. 32435/2023 and 53000/2023**

LABORATE PHARMCEUTICALS Petitioner
Through: Mr. Siddharth Bambha, Mr. Anmol
Bharti and Mr. Rohit Bohra,
Advocates.

versus

DRUGS CONTROLLER GENREAL OF INDIA Respondent
Through: Mr. Rakesh Kumar, CGSC with
Mr. Rahul Kumar Sharma, Mr. Sunil
and Mr. Vedash Kumar, GP for UOI.
Mr. Kirtiman Singh, CGSC with
Mr. Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and



Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8557/2023 & CM APPL.32551/2023**

M/S LABORATORIES GRIFFON PVT. LTD. THROUGH ITS
DIRECTOR MR. NELSON LOPES & ANR. Petitioners

Through: Mr. Vaibhav Tomar, Mr. Prabhjot
Singh Dhillon and Mr. Yash Punjabi,
Advocates.

versus

UNION OF INDIA AND ANR. Respondents

Through: Mr. Rakesh Kumar, CGSC with
Mr. Vedansh Anand (GP), Mr. Sunil,
Mr. Sammon Kumar and
Mr. Soumyadip Chakraborty,
Advocates and Mr. Vedash Kumar,
GP for UOI.
Mr. Kirtiman Singh, CGSC with
Mr. Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8559/2023 & CM APPL.32555/2023**

SHREYA LIFE SCIENCES
PVT. LTD. AND ANR. Petitioners

Through: Mr. Himanshu Satija, Mr. Jay Zaveri,
Mr. Harsh Saxena, Advocates.
Mr. Aniket Gautam, Mr. Siddharth
Kurichh and Mr. Gaurav Undra,
Advocates.

versus

UNION OF INDIA AND ANR. Respondents

Through: Mr. Rakesh Kumar, CGSC with



Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8576/2023 & CM APPL32599/2023**

MANKIND PHARMA LIMITED Petitioner

Through: Mr. R.Jawahar Lal and Ms. Meghna,
Advocates.

versus

UNION OF INDIA AND ANR Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Sunil and Mr. Rishav Dubey,
Advocates for R-1/UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8587/2023 & CM APPLs.32627/2023 and 32938/2023**

ALKEM LABORATORIES LTD Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi
and Ms.Ankita Seth, Advocates.

versus

UNION OF INDIA & ANR. Respondents

Through: Ms.Arunima Dwivedi, CGSC with
Ms.Pinky Pawar and Mr.Aakash
Pathak, Advocates for UOI.

Mr.Rakesh Kumar, CGSC with



Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8593/2023 & CM APPL.32648/2023**

LUPIN LIMITED & ANR.

..... Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay
Bhargava, Mr. Arsh Alok, Mr.Aseem
Chaturvedi and Mr.Milind Jain,
Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8596/2023 & CM APPL.32653/2023**

DR REDDYS LABORATORIES LTD THROUGH AUTHORIZED
REPRESENTATIVE MR M V NARASIMHAM & ANR.

..... Petitioners

Through: Ms. Neelima Tripathi, Sr. Advocate
with Mr. Apoorv P.Tripathi, Ms.
Anjali Kaushik, Ms. Kriti Sharma and
Mr. Apaan Mittal, Advocates.



versus

UNION OF INDIA THROUGH THE SECRETARY & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 8598/2023 & CM APPL.32657/2023**

INTAS PHARMACEUTICALS LIMITED Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Mr. Arsh Alok, Mr.Aseem Chaturvedi and Mr.Milind Jain, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 8600/2023 & CM APPL.32661/2023**

INTAS PHARMACEUTICALS LIMITED Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Mr. Arsh Alok, Mr.Aseem



Chaturvedi and Mr.Milind Jain,
Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8607/2023 & CM APPL.32674/2023**

INTAS PHARMACEUTICALS LIMITED Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay
Bhargava, Mr. Arsh Alok, Mr.Aseem
Chaturvedi and Mr.Milind Jain,
Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Vineet Dhanda, Advocate for
UOI.
Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.



+ **W.P.(C) 8608/2023 & CM APPL.32676/2023**

ALKEM LABORATORIES LTD

..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi
and Ms.Ankita Seth, Advocates.

Versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8609/2023 & CM APPL.32678/2023**

ALKEM LABORATORIES LTD

..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi
and Ms.Ankita Seth, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.



+ **W.P.(C) 8618/2023 & CM APPLs.32712/2023 and 44196/2023**

ABBOTT HEALTHCARE PRIVATE LIMITED..... Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Mr. Arsh Alok, Mr.Aseem Chaturvedi and Mr.Milind Jain, Advocates.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP for UOI.
Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 8660/2023 & CM APPLs.32834-32835/2023**

CIPLA LIMITED & ANR. Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP for UOI.
Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.



+ **W.P.(C) 8674/2023 & CM APPLs.32856-32857/2023**

J D PHARMA & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.
Mr. Tarveen Singh Nanda, Advocate, Govt. Pleader

+ **W.P.(C) 8675/2023 & CM APPLs.32858-32859/2023**

VENUS LABS & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil and Mr. Vedash Kumar, GP for UOI.
Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.



+ **W.P.(C) 8678/2023 & CM APPLs.32864-32865/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.... Respondents

Through: Mr. Vineet Dhanda, CGSC for R-1.
Mr. Kirtiman Singh, CGSC with Mr.
Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8680/2023 & CM APPLs.32868-32869/2023**

HORIZON BIOCEUTICALS PVT. LTD. & ANR

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with
Mr. Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.
Mr. Rakesh Kumar, CGSC with
Mr. Sunil, Advocate for UOI.
Mr. Tarveen Singh Nanda, GP for
UOI.



+ **W.P.(C) 8682/2023 & CM APPLs.32872-32873/2023**

CIPLA LIMITED & ANR.

..... Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.
Mr. Kirtiman Singh, CGSC with Mr.
Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.
Mr. Tarveen Singh Nanda, G. P. for
UOI.

+ **W.P.(C) 8721/2023 & CM APPLs.32980-32981/2023**

ALKEM LABORATORIES LTD

..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi
and Ms.Ankita Seth, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms.Arunima Dwivedi, CGSC with
Ms.Pinky Pawar and Mr.Aakash
Pathak, Advocates for UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.
Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.



+ **W.P.(C) 8726/2023 & CM APPLs.32988-32989/2023**

APTUS PHARMA PRIVATE LIMITED & ANR

..... Petitioners

Through: Mr.Sanjay Kumar, Advocate with
Ms.Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Vineet Dhanda, Advocate for
UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.
Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.

+ **W.P.(C) 8728/2023 & CM APPLs.32991-32992/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Vineet Dhanda, Advocate for
UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates



for respondents.

+ **W.P.(C) 8730/2023 & CM APPLs.32993-32994/2023**

CIPLA LIMITED & ANR.

..... Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

Mr.Vineet Dhanda, CGSC for R-1.

+ **W.P.(C) 8731/2023 & CM APPLs.32995-32996/2023**

CIPLA LIMITED & ANR.

..... Petitioners

Through: Ms. Archana Sahadeva, Advocate

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil and Mr.Vedash Kumar, GP
for UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.



+ **W.P.(C) 8732/2023 & CM APPLs.32997-32998/2023**

OZONE PHARMACEUTICALS LIMITED & ANR..... Petitioners
Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents
Through: Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.
Mr.Vineet Dhanda, Advocate for UOI

+ **W.P.(C) 8747/2023 & CM APPLs.33020-33021/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners
Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

Versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents
Through: Mr.Vineet Dhanda, Advocate for
UOI.
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.



+ **W.P.(C) 8751/2023 & CM APPLs.33030-33031/2023**

WINGS PHARMACEUTICALS PVT. LTD Petitioner

Through: Mr.Siddharth Bambha, Mr. Anmol
Bharti and Mr.Rohit Bohra,
Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8752/2023 & CM APPLs.33032-33033/2023**

WINGS PHARMACEUTICALS PVT. LTD Petitioner

Through: Mr.Siddharth Bambha, Mr. Anmol
Bharti and Mr.Rohit Bohra,
Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

+ **W.P.(C) 8914/2023 & CM APPLs.33740-33741/2023**

DWD PHARMACEUTICALS LIMITED & ANR Petitioners

Through: Mr. Karan Bajaj, Mr. Rupin Bahl, and
Ms.Aastha Arora, Advocates.



versus

DRUGS CONTROLLER GENERAL OF INDIA, & ANR.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil, Advocate for R-1/UOI.
Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 9025/2023 & CM APPLs.34369-34370/2023**

AMERICAN VITAMINS INDIA PVT LTD Petitioner

Through: Mr. Siddharth Bambha, Mr. Anmol Bharti and Mr. Rohit Bohra, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil and Mr. Vedash Kumar, GP for UOI.
Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 9033/2023 & CM APPLs.34384-34385/2023**

ASTRA LABS & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

W.P.(C) 8460/2023 & other connected matters

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DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

Mr.Deepak Tanwar, GP with
Mr.Rajdev Kumar, Mr.Amogh
Samarnath and Mr.Shivam
Shrwastav, Advocates

Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.

+ **W.P.(C) 9035/2023 & CM APPLs.34388-34389/2023**

ACRON PHARMACEUTICALS & ANR. Petitioners

Through: Mr.Sanjay Kumar, Advocate with
Ms.Archana Sahadeva, Advocates
Mr.Anurag Ahluwalia, CGSC with
Mr.Tarveen Singh Nanda (GP) and
Mr.Abhay Singh, Advocates for UOI.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Anurag Ahluwalia, CGSC with
Mr.Tarveen Singh Nanda, GP and
Ms.Hridyanshi Sharma, Advocate for
R-1&2.

Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate for UOI.

Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.

Mr.Tarveen Singh Nanda, GP for
UOI.



+ **W.P.(C) 9165/2023 & CM APPLs.34832-34833/2023**

ACRON PHARMACEUTICALS & ANR. Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.
Mr.Anurag Ahluwalia, CGSC with Mr.Tarveen Singh Nanda, GP and Ms. Hridyanshi Sharma, Advocate for UOI.

+ **W.P.(C) 9369/2023 & CM APPLs.35668-35669/2023**

INTAS PHARMACEUTICALS LIMITED Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Mr. Arsh Alok, Mr.Aseem Chaturvedi and Mr.Milind Jain, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.
Mr.Rakesh Kumar, CGSC with Mr.Sunil, Advocate for UOI.



+ **W.P.(C) 9391/2023 & CM APPLs.35809-35810/2023**

EXCEL LABS & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Vineet Dhanda, Advocate for
UOI.
Mr.Kirtiman Singh, CGSC with
Ms.Vidhi Jain, Mr.Waize Ali Noor,
Mr.Rishi Kant Singh, Advocates for
UOI.

+ **W.P.(C) 9433/2023 & CM APPLs.36015-36016/2023**

AELIX PHARMA & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana
Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr. Moulik
Khurana, Mr. Ranjeev Khatana and
Mr. Varun Pratap Singh, Advocates
for respondents.



+ **W.P.(C) 10466/2023 & CM APPLs.40575-40576/2023**

NAVNIDHI LIFESCIENCES PRIVATE LIMITED & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil, Advocate for UOI.
Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

+ **W.P.(C) 10558/2023 & CM APPLs.41014-41015/2023**

SOLITAIRE PHARMACIA PVT. LTD. & ANR Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Apoorv Kurup, and Mr. Akhil Hasija, Advocates for R-2.
Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.



+ **W.P.(C) 11228/2023 & CM APPLs.43714-43715/2023**

DANISH HEALTHCARE PRIVATE LIMITED..... Petitioner

Through: Mr. Gaurav Mishra, Advocate.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms.Manish Agrawal Narain, CGSC with Mr.Chandan Deep Singh, Mr.Sandeep Singh Somaria and Mr.Akhil Gupta, Advocates for UOI. Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents. Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP for UOI.

+ **W.P.(C) 12501/2023 & CM APPLs.49352-49353/2023 and 56368/2023**

M/S LORANCE PHARMA

..... Petitioner

Through: Mr.Siddharth Bambha, Mr. Anmol Bharti and Mr.Rohit Bohra, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents. Mr.Rakesh Kumar, CGSC with Ms. Archana Surve, G.P. and Mr.Sunil, Advocate for UOI.



CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER
10.09.2024

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1. At request of learned counsel for the petitioners, adjourned to 27th November, 2024.
2. Interim order to continue.

ACTING CHIEF JUSTICE

TUSHAR RAO GEDELA, J

SEPTEMBER 10, 2024/ssc